

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 859/2021, IA 940/2021 In C.P. (IB)-1766(MB)/2017

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

NAME OF THE PARTIES: - Maheshwari Industries.

V/s

Raghuveer Urban Construction Co Pvt Ltd

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Bhupesh Dhumatkar appeared for the RP. Counsel Mr. Mayur Jagtawat appeared for Resolution Applicant. Counsel Mr. Sunny Shah appeared for the Operational Creditor. Counsel Mr. Sahil Mahajan appeared for the Applicant in IA-859/2021. The Counsel appearing for the RP seeks time to file Reply in IA-859/2021. The same Reply should be filed before the next date of hearing after serving the advance copy on the other side. Reply to be filed 2 days before the next date of hearing.

List the matter on **13.08.2021** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

ASHOK KUMAR BORAH
Member (Judicial)